

CENTRAL ADMINISTRATIVE TRIBUNAL, ERNAKULAM BENCH

O.A.No.182/97

Monday, this the 3rd day of February, 1997.

CORAM:

HON'BLE MR AV HARIDASAN, VICE CHAIRMAN

HON'BLE MR PV VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

Ajithkumar M.N.
Maliyakkal House,
Pangarappilly.
Working as Extra Departmental
Mail Carrier,
Vettickal P.O.
Mulanthuruthy,
Ernakulam District.

- Applicant

By Advocate Mr PC Sebastian

Vs

1. The Sub Divisional Inspector
of Post Offices,
Tripunithura Sub Division,
Tripunithura.
2. The Employment Officer,
Employment Exchange,
Perumbavoor.
3. The Post Master General,
Central Region,
Kochi-682 016.

- Respondents

By Advocate Mr Shafik for Mr TPM Ibrahim Khan, Senior
Central Government Standing Counsel

The application having been heard on 3.2.97 the
Tribunal on the same day delivered the following:

O R D E R

AV HARIDASAN, VICE CHAIRMAN

The applicant who is working provisionally as an
Extra Departmental Mail Carrier, is aggrieved by the decision
of the Sub Divisional Inspector of Post Offices, Tripunithura

Sub Division that his representation for consideration for regular appointment to the post of Extra Departmental Mail Carrier would not be acceded to, as the Employment Exchange has not sponsored his name. The applicant has therefore filed this application for a declaration that he is entitled to be considered for appointment on regular basis as an Extra Departmental Mail Carrier and for a direction to respondents to consider him also at the interview scheduled to be held on 5.2.97.

2. Heard the learned counsel on either side. In view of the decision of the Supreme Court in Excise Superintendent Malakapatanam V KBN Visweshwara Rao and others, (1996) 6 SCC 216, the respondents have to consider the case of applicant also though not sponsored by the Employment Exchange, as the applicant is a working Extra Departmental Agent though provisionally and holds a current registration at the Employment Exchange. Therefore the case is admitted and disposed of with a direction to respondents to consider applicant also for regular appointment to the post of Extra Departmental Mail Carrier, Vettickal along with those who are sponsored by the Employment Exchange, even though the applicant's name is not sponsored by the Employment Exchange. No costs.

Dated, the 3rd February, 1997.


PV VENKATAKRISHNAN
ADMINISTRATIVE MEMBER


AV HARIDASAN
VICE CHAIRMAN